

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW**

ORIGINAL APPLICATION NO: 289 OF 2005

THIS, THE 19TH DAY OF JULY, 2005

**HON'BLE SHRI A K BHATNAGAR MEMBER(J)****HON'BLE SHRI S.P. ARYA MEMBER (A)**

Smt. Jaba Sengupta, aged about 47 years, wife of Professor Dr. C. Sengupta, resident of B-4, 110, Raja S.C. Mallik Road, Calcutta-47, presently posted a P.G.T.(Eng), Vihar, Mankapur District Gonda.

**Applicant.**

By Advocate Smt. Shivani Chaudhary

**Versus**

1. Commissioner, Kendriya Vidyalaya Sangathan, Headquarters, 18, Institutional Area, SJS Marg, New Delhi.
2. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Mankapur, District Gonda.
3. Assistant Commissioner, Kendriya Vidyalaya sangathan, Regional Office, Lucknow.
4. Chairman, VMC, Kendriya Vidyalaya-III, Mankapur, District Gonda.
5. Principal, Kendriya Vidyalaya, III, Mankapur district Gonda.

**Respondents**

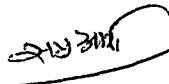
By Advocate: Shri S.P.Singh for Shri M.G. Mishra.

**ORDER (ORAL)****BY HON'BLE SHRI S.P. ARYA, MEMBER (A)**

Heard counsel for the parties.

2. The applicant by this O.A. seeks for setting aside the order of respondent No.1 terminating the deputation of the applicant as Principal in terms of para 3 of the offer of appointment as Principal on deputation basis and to handover the charge as Principal for joining as PGT. A similar matter with same facts and law point has already been adjudicated by this Tribunal and the O.As have been dismissed. Relying on the judgment in the case of Sooraj Mal Garg

(O.A. No. 84/2005) and Ms. P. Subhashini (O.A. No. 85/05), this O.A. is also decided in terms of the aforesaid judgment. Accordingly O.A. is dismissed with no order as to costs.

  
**(S.P. ARYA)**

**MEMBER (A)**

HLS/-

  
**(A.K. BHATNAGAR)**

**MEMBER (J)**